

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-93/1998/7522/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati the 9th August, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. FC/Sil/2023/730 dated 07.08.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 08.08.2023, alongwith station leave permission, from the morning till the evening of 08.08.2023**, has been granted. The Counsellor, Family Court, Cachar, Silchar shall remain in charge of your Court and office during your absence.


Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-93/1998/7523/A, dated , 09-08-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)
